

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/120/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others  
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others  
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. PRAKASH.  
for Dhaneeraj

27-29



Dr. K. S. Ravi Chandran, PS

↑  
S. Manjula Devi, ADV  
M. K. Preetheja, ADV

For petitioners 

ORDER

Counsels representing both the parties are present. For hearing submissions, put up on 26.07.2018.

→ scf -  
(S VIJAYARAGHAVAN)  
Member (Technical)

- st  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)